

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/2992/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari

Dated Guwahati, the 5th May, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/137 dtd. 30.04.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022, 04.05.2022 and 05.05.2022**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/2993-2994/A dated , 05-05-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pda